

ITEM NO.15 Court 1 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1122/2020

ARNAB RANJAN GOSWAMI Petitioner(s)

VERSUS

THE MAHARASHTRA STATE LEGISLATIVE ASSEMBLY & ORS. Respondent(s)

(IA No. 98977/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 98975/2020 - EXEMPTION FROM FILING O.T. IA No. 98974/2020 - STAY APPLICATION)

Date : 12-10-2020 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Harish Salve, Adv.  
Mr. Nirnimesh Dube, AOR

For Respondent(s) Mr. Tushar Mehta, SG  
  
Dr. A.M. Singhvi, Adv.  
Mr. Rahul Chitnis, Adv.  
Mr. Sachin Patil, AOR  
Mr. Geo Joseph, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List after two weeks.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR